

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/121/2016
NAME OF THE PETITIONER(S) : M. Swaminathan & 2 others
NAME OF THE RESPONDENT(S) : M/s Propel Valves Private Limited & 3 others
UNDER SECTION : 397/398, 235, 237

S.No.	Name (in Capital)	Represented by	Signature
-------	-------------------	----------------	-----------

M/s. G. SIVASHANKARAN &
S. SATHYAGANESH

Counsel for R2 & R3.

G.S.
G. Sivashankaran
P.M. Vatsala

M. S. Sampath

Counsel for R1

P.M. VATSALA

For A.K. MYLEAMY & ASSOCIATES 3

Counsel for Petitioner

ORDER

Ms P M Vatsala, counsel for petitioner present. Shri M S Sampath, counsel for R2 and Shri G Sivashankaran, counsel for R3 to R4 are present. Counsel for petitioner stated that there is a possibility of settlement between the parties. Counsel for R2 submitted that if there is any such proposal for settlement, it is better to make both the parties to resolve the issues between them. In view of the submissions, both the counsel are directed to bring the parties on the next date of hearing to explore the possibilities of settlement between the parties. Put up on **21.03.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)